

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 108

CP(CAA) No. 37/Chd/Pb/2023  
(2<sup>nd</sup> Motion)

**IN THE MATTER OF:**

Megacity Sales Pvt. Ltd.

...Transferor Company

And

Vrinda International Pvt. Ltd.

....Transferee Company

**Under Section:** 230-232, CA 2013

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 02.08.2024 in supplementary list.

Sd/-  
Court Officer

Pooja  
19.07.2024